

Identification of non-attainment cities

1186. SHRI SANJAY SINGH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that according to Government data available in 2017, 241 non-attainment cities have been identified;
- (b) if so, reasons why only 122 cities have been categorised as non-attainment cities; and
- (c) the effectiveness of the process in these cities, so far?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) to (c) Based on the ambient air quality (AAQ) data for the period of 2011-15, 102 cities were originally identified as non-attainment cities (NA) cities exceeding the national ambient air quality standard for consecutive five year Subsequently, considering the data for the period 2014-18, 20 additional cities have been identified as NA cities.

Under the NCAP, city specific action plans have been prepared for ground implementation in 102 NA cities. All 20 NA cities, added in the list subsequently, are required to prepare city action plans targeting all major city specific sources of pollution (Soil and Road Dust, Vehicles, Domestic Fuel, MSW Burning, Construction Material and Industries, etc.) with short, mid and long term action.

Forest cover in tribal areas

1187. SHRI MD. NADIMUL HAQUE: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there has been a decrease in the forest cover in tribal areas over the last few years and details thereof;
- (b) the details of the Total forest land diverted for Government use and Total number of trees felled for the same during the last five years; and
- (c) the details of compensation provided to forest dwellers and indigenous population for diversion of forest land?